## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 1A/2016 with T.P. No. 1/397-398/NCLT/AHM/2016(New) C.A. No. 36/2009 with C.P. No. 14/397-398/CLB/MB/2009(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2016

Name of the Company:

Pravin Chandra N. Shah

V/s.

Hiren Aluminium Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1

2

## <u>ORDER</u>

None present for both parties. List the matter on 09.12.2016.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this 7<sup>th</sup> day of September, 2016.